

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI  
(Appellate Jurisdiction)**

**IA NO. 233 OF 2016 IN  
DFR NO. 1176 OF 2013**

**Dated : 6<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**The Bihar State Power (Holding) Co. Ltd. ... Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Mohit Kr. Shah  
Ms. Shilpi Shah

Counsel for the Respondent(s) : -

**ORDER**

Learned counsel for the appellant seeks two weeks time to move an application seeking for paper publication.

List the matter on **26.04.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**